118

BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b) According to information available, terrorist organisations in Puniab had carried out such drive in the border areas of Punjab. There is, however, nothing to suggest that activities have spread to Delhi

(c) The State Government are taking appropriate steps to motivate the people, including the youth, to wean them away from the terrorist organisations

295. [Transferred to the 7th March, 1991]

स कारी क्षेत्र के उपक्रमों/ उद्धमों द्वारा अनसचि । जातियौं/अनसचि । जनजातियौं के लोगों को विकता निक्यत किया जाना/ एजेंसियों दिया जान।

296. श्री राम अवधेश निह : क्या प्रधान मंत्री यह बताने की अपा करेंगे कि:

- (क) क्या यह सच है कि सरक री नीतियों के अन्तर्गत सरकारी क्षेत्र के उपक्रमों धौर सरकरी उद्यमों के विपणन विभागों द्वारा धनुसुचित जातियों/ग्रनुसुचित जन-ज तियों को आरक्षित कोटा में एजेंसी/विकेता नियुक्त करने/कमीशन शुदा एजेंसी/खेप एजेंसी/खेप भंडारण व्यवस्था ग्रांदि दिए जाने का प्रावधान हैं:
- (ख) क्या यह सच है कि भारतीय इस्पात प्राधिकरण, हिन्दुस्तान फोटो फिल्मस मैन्यफैक्चरिंग कम्पनी, सीमेंट कारपोरेशन आफ इंडिया, पेपर कारपोरेशन आफ इंडिया, हिन्द्स्तान वैजिटेबल्स कारपोरेशन लिमिटेड ग्रंदि जैसी 90 प्रतिशत से ग्रधिक सरकारी विवणन कम्पनियां भ्रनुसूचित जातियों/ अनुसूचित जनज तियों के लिए आरक्षित कोटा के अन्तर्पत किसी प्रकार की एजंसी नहीं दे रही हैं; ग्रौर
- (ग) यदि हां, तो सरकारी क्षेत्र के कौन-कौन से उपक्रम/उद्यम इस सम्बन्ध में भ्रारक्षण-नीति का पलन कर रहे हैं भीर कौन-कौन से उपक /उद्यम ग्रारक्षण-नीति का पालन नहीं कर रहे हैं और इसके क्या कारण हैं ?

प्रधान मंत्री कार्यालय में राज्य मंत्री (श्री कनल मोरारका): (क) से(ग) जानकारी एकवित की जा रही हैं और सभा-पटल पर रखदी जायेगी।

## Induction of women into Indian Army

- 297. SHRI TALARI MANOHAR: Will the PRIME MINISTER be pleased
- (a) whether there is any proposal under Government's consideration to induct women into the Indian Army; and
  - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): (a) and (b) Presently, women are inducted into the Medical Corps and Nursing services. A detailed study is being conducted to identify other areas where women could be enlisted.

## Loss to Public Sector Undertakings in Andhra Pradesh

- 298. SHRI TALARI MANOHAR: Will the PRIME MINISTER be pleased
- (a) whether any Central Public Sector Undertakings in Andhra Pradesh is incurring losses; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE KAMAL MORARKA): (a) and (b) Two Central Public Sector Enterprises, namely, Hindustan Fluoro-carbons Limited Southern Pesticides Corporation Ltd., having their registered offices in the State of Andhra Pradesh have incurred losses amounting to Rs. 9.05 crores and Rs. crores, respectively during the year 1989-90.

## Imposition of penalties by Central Vigilance Commission

299. SHRI DHULESHWAR MEENA Will the PRIME MINISTER be pleased to state: